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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CO.PET. 509/2011**

**RE-BHARTENDU INVESTMENT & FINANCIAL
SERVICES PVT LTD**

..... Petitioner

Through: Dr. Ramesh, A.O.L. alongwith Mr.
Dharmendra Shukla, L.A.

Mr. Dhiraj Sachdeva, Advocate for applicant in
CA 651/2007

Ms. Swati Setia, Advocate for RBI

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER

ORDER

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03.03.2016

The Hon'ble Judge is not holding the court today.

List on 21.04.2016.

COURT MASTER

MARCH 03, 2016

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